तरह से किसानों के लिए एमएसपी घोषित किया गया है, उसी तरह से उसकी खरीददारी को भी सुनिश्चित किया जाए और भंडारण की उचित व्यवस्था की जाए, तािक हर साल करीब 15 से 22 परसेंट after - harvesting losses जो होते हैं, उनको कवर किया जा सके और इसकी processing की व्यवस्था ठीक से हो, धन्यवाद।

Matters raised

## Unjustifiable fare hike by Airline companies in the Gulf sector

SHRI BINOY VISWAM (Kerala): Sir, through you, I would like to raise a very important issue which affects all the people of Kerala who work in the Gulf countries. Sir, for the NRKs (Non-Resident Keralites) working in the Gulf countries, this issue is very important.

श्री सभापतिः आपने नया नाम लिया, 'NRIs' की जगह 'NRKs'. Antonyji is also smiling.

SHRI BINOY VISWAM: Yes, Sir, it is very important. They are NRIs also. They bring a lot of foreign exchange for the country. So, they work for the nation. So, their concerns are India's concerns. Sir, Onam is coming. The schools are having a vacation there. So, thousands of Keralite people are trying to come to Kerala along with their family members. Schools in the Gulf countries will re-open on 1st September. So, making use of this, airline companies of the country, Air India, and the foreign airline companies, are imposing unjustifiable, inhuman, unnatural, immoral fare hike on the Keralite passengers. So, the Government of India should have a right to intervene in this matter. They should not allow the air companies to plunder the people of Kerala. Now they are doing it. So, I can tell you, Sir, that the fares have increased to the tune of five times. How can a worker come back to his home? How can he go from his home to the Gulf countries? How can he bring his family to the country or to the State? All this is due to the air fare hike by these companies. All the gulf-bound air companies along with Air India are doing injustice to the people of Kerala, people of India. Sir, I believe that the Government of India and DG, Civil Aviation has a role to intervene, but the Government is sleeping and the DG, Civil Aviation is sleeping and the private air companies are being allowed to plunder the people of Kerala. This should be stopped.

MR. CHAIRMAN: What is your demand?

SHRI BINOY VISWAM: Sir, my demand is that the Government should intervene and try to allot a new series of special fares to the people of Kerala, so that they can come and go back to their working places easily.

SHRI K. K. RAGESH (Kerala): Sir, I associate myself with the issue raised by the hon. Member.

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI V. MURALEEDHARAN (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

श्री नीरज शेखर (उत्तर प्रदेश)ः महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री अनिल बलूनी (उत्तराखंड)ः महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

## Need to increase measures for Railway safety

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, I bring to the notice of the Central Government the issue with regard to ensuring hundred per cent safety for Railway passengers. About 600 suburban services cater to about 11 lakh passengers every day in the four sections of Chennai. Morning suburban services were disrupted on 24th July, 2018 from 7.00 am after an overhead line snapped near Kodambakkam, as a result of which Chennai Beach Tirumalpur Train, which usually operates on slow line, was diverted to a fast line. Sir, the train was jam-packed. Since it was already late, people were forced to travel on footboard. Actually, that over-crowded EMU claimed lives of five youths, including a school boy and three college students. They were travelling on the footboard and died on the spot after they dashed against a wall close to the track at St. Thomas Mount Railway Station and were run over. Sir, already it has claimed lives of seven passengers and the Railways failed to act after it had claimed two lives in the previous two days. So, seven lives has been claimed in two or three days. Few passengers were having the backpacks, which dashed into the footboard and one-by-one they fell. So, my question here is, will the Railways now see that all the electric trains have automatic fitted doors? All the electric trains should be fitted with automatic doors like the metro trains. Secondly, at all the platforms, concrete protecting walls obstruct the passengers as well as the people who are moving from here to there. So, there should be complete safety of the passengers travelling in Railways. Sir, the Railway Minister should take care of this and safety of the passengers should be ensured at all levels.

SHRI T. K. RANGARAJAN (Tamil Nadu): Sir, I associate myself with the issue raised by the hon. Member.

SHRI MAJEED MEMON (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.